

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-07/2021/ 197 /R.Cell

Dated Guwahati 08-06-2021

In continuation of the earlier notification dated 05-06-2021, the Gauhati High Court has been pleased to modify the reporting time of the interview/viva-voce in connection with regular promotional process from Grade-II to Grade-I of Nagaland Judicial Service as **11:30 AM** instead of 02:30 PM.

Other terms and conditions as mentioned in the notification dated 05-06-2021 will remain same.

By Order,



(G. Baruah)

Registrar (Vigilance)-cum
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati

Memo No. HC.XXXVII-06/2018/ 197A /R.Cell

Dated Guwahati 08th of June, 2021.

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland. He is requested to make necessary arrangements to upload this notification in the website of Kohima Bench immediately. Further, he is requested to direct the concerned officials to arrange the video conferencing facility for conducting the interview on the scheduled date and time.
5. Registrar, Gauhati High Court, Aizawl Bench, Kohima, Nagaland. He is requested to direct the concerned officials to arrange the video conferencing facility for conducting the interview on the scheduled date and time.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
9. The Administrative Officer (Judicial)_____, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the advertisement in the High Court website with the caption: "**Notification dated 08-06-2021 regarding modified reporting time of interview/viva-voce in connection with regular promotional process from Grade-II to Grade-I of Nagaland Judicial Service**" with a scroll in the home page.

11. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
12. PS to Hon'ble Mrs. Justice _____ Gauhati High Court, Guwahati for favour of her ladyship's kind information.
13. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
14. Notice Board.
15. Order File.

By Order,



(G. Baruah)

Registrar (Vigilance)-cum
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati